

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 107/2018
O.A No. 4376/2015**

New Delhi, this the 27th day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mrs. P. Gopinath, Member (A)**

Ram Kumar Sharma (R. K. Sharma)
Son of Sh. Nand Kishor
R/o. H. No. 392, Khatiyon Wali Gali,
Dichaon Village,
PS. Najafgarh.Petitioner

(None)

Versus

1. Sh. Udai Pratap Singh,
Vice Chairman,
Delhi Development Authority,
Vikas Sadan (B-Block) GF,
Near I.N.A, New Delhi – 110 023.

2. Sh. Rajiv Gandhi
Commissioner (P)
Delhi Development Authority,
Vikas Sadan (B-Block) GF,
Near I.N.A, New Delhi – 110 023.

3. Shri K. Vinayak Rao,
The Finance Member,
Delhi Development Authority,
Vikas Sadan (B-Block) GF,
Near I.N.A.,
New Delhi – 110 023.Respondents

(By Advocate : Mr. Sanjay Singh for Mr. Arun Birbal)

O R D E R (ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Learned proxy counsel for respondents states that order of this Tribunal has been stayed by the Hon'ble High Court vide its order dated 04.04.2018 in W.P. No. 3197/2018.

2. Accordingly, C.P is closed with liberty to revive it subject to the outcome of the W.P. No. 3197/2018. Notices issued to the alleged contemnors are discharged.

3. Order passed by the Hon'ble High Court dated 04.04.2018 is taken on record.

(P. Gopinath)
Member (A)

(Jasmine Ahmed)
Member (J)

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